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SLP(C)No. 14274 OF 2004
ITEM No.15

Court No.11

SECTION XIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.14274/2004

(From the judgement and order dated 20/01/2004 in WA 589/00
of The HIGH COURT OF KERALA AT ERNAKULAM)

CANARA BANK

Petitioner (s)

VERSUS

V.K. AWASTHY

Respondent (s)

(With prayer for interim relief and office report)

Date : 22/11/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)

Mr. Ravindra Kumar,Adv.

For Respondent (s)

Mr. Anish Kumar Gupta, Adv.

Mr. Shrish Kumar Misra,Adv.

UPON hearing counsel the Court made the following
O R D E R

Counter affidavit be filed by tomorrow, i.e., 23.11.2004.

Two weeks' time is granted for filing rejoinder affidavit.

List thereafter.

(Satish K. Yadav) (Vijay Aggarwal)
Court Master Court Master